

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/570(KB)2018
IA(I.B.C)/1361(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	ARISTO TEXCON PVT. LTD.
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For Applicant
Ms. Madhushmita Sewapati, Adv.
Ms. Sweety Shaw, Adv.

ORDER

1. Ld. Counsel for.
2. **IA(I.B.C)/1361(KB)2024:**
 - a) Directed stay on the notice dated 30.05.2024, as it appears from Annexure "A12" at Pages No. 132 and 133 of this application, in terms of our Order in I.A. No. 792/KB/2022 dated 05.06.2023.
 - b) Registry is directed to issue notice upon the Respondent by way of speed post and by e-mail and place the tracking information on record.
 - c) Respondent is directed to file Reply Affidavit within a period of two weeks.
 - d) Post this matter on **19.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**